

HCE 623/2006

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED 15TH JULY 2021.**

I N T I M A T I O N

The candidates as per list annexed are eligible to appear for viva-voce for selection to the post of **Law Clerk – cum – Research Assistant** on the establishment of High Court of Karnataka as called vide Notification No. HCE 623/2006 dated 28th April 2021 which is scheduled to be held on **Saturday, 31st July 2021 in the premises of the High Court of Karnataka, Bengaluru – 560001.**

The candidates as per annexed list are hereby required to be **present on Saturday, 31st July 2021 at 12.30 PM** for verification of original documents and viva-voce **at Reception Hall, High Court of Karnataka, Principal Bench, Bengaluru – 560001.**

The eligible candidates shall produce all the relevant original certificates regarding proof of date of birth, qualification, Enrollment Certificate issued by the Bar Council, Practicing Certificate issued by the Bar Association (if practicing) and achievement in co-curricular activities, etc, at the time of viva – voce.

Further, in view of COVID-19 pandemic, candidates are requested to carefully read the Special Instructions to be web-hosted on the official web-site of High Court of Karnataka and strictly follow those Special Instructions while appearing for viva-voce.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

**Sd/-
(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL**

Contd.,

**LIST OF ELIGIBLE CANDIDATES CALLED FOR VIVA-VOCE
ON SATURDAY, 31ST JULY 2021**

Sl. No.	Appl. No.	Applicants Name (Sriyuths/Smts.)
1	2	Vishal Kumar V Paradeshi
2	3	Aishwarya P
3	4	K S Karthik Kiran
4	5	Ria Felix
5	7	Athawale Rupali Bhagwan
6	9	Shridhar Appasab Kamble
7	10	Komala RC
8	11	Sripriya G N
9	12	Monisha P Swamy
10	18	Padmavathi R
11	19	Anitha K A
12	20	Ahilyabai Masuti
13	21	Rakshith K S
14	23	Vasavi L S
15	24	Vidyashree Rathod
16	25	Tejaswini R
17	28	Madhusudan V
18	29	Arjun S
19	31	Abhishek Arunkumar Happali
20	32	B M Amarnath
21	33	J Banu Priya
22	34	Mummadi Jahnavi
23	36	Siddiq Hussain Khan Shah S A
24	37	Arpitha B Bellad
25	39	Priyanka K
26	41	Moideen Arafat
27	46	Iranna Hunashikatti
28	47	Faiz Afsar Sait

**SPECIAL INSTRUCTIONS TO THE CANDIDATES WHO ARE
APPEARING FOR THE VIVA-VOCE FOR THE POST OF LAW
CLERK-CUM-RESEARCH ASSISTANTS, SCHEDULED TO BE HELD
ON 31.07.2021**

1. Candidate, who is tested positive for COVID-19 and is under mandatory isolation quarantine as on the date of interview, should submit his/her Covid-19 report to the Registrar (Recruitment), High Court of Karnataka Bengaluru by sending email to **rrecruithckb@gmail.com** well in advance and before the scheduled date of his/her interview. Separate date will be given for such candidate to appear for interview after the completion of his/her mandatory quarantine period, subject to production of Covid-19 negative report.
2. Candidate who is from Containment Zone or who is/was in contact with Covid-19 patient and considered as primary or secondary contacts and is under a mandatory quarantine as on the date of interview should send information, along with necessary details, to the Registrar (Recruitment), High Court of Karnataka Bengaluru by sending email to **rrecruithckb@gmail.com** well in advance and before the scheduled date of his/her interview. Separate date will be given for such candidate to appear for interview, after the completion of his/her mandatory quarantine period.
3. Candidates while entering High Court premises will be subjected to thermal screening. The candidates found to be having any symptoms of COVID -19 will not be allowed entry into the High Court premises. Such candidates will be extended another opportunity to appear for Interview on the date fixed, which would be intimated to the candidate.
4. Candidates are advised to download and install the 'Arogya SetuApp' ([http://play.google.com/store/apps/details?hl=en_IN](http://play.google.com/store/apps/details?hl=en_IN&hl=en_IN)) "Apthamitra App" and "Quarantine Watch App" in their Mobile and also ensure that Location and Bluetooth is turned on at all the time when they are in the High Court premises.
5. Entry and exit of candidates who are attending the interview shall be only through the Gate No.3 (near High Court old Post Office).

6. Candidates, while entering the High Court premises, shall show either hardcopy or the soft copy of the Vaccination Certificate of having received at least one dose of Covid19 vaccine.

7. Only the Candidates are allowed to enter the High Court premises on production of viva-voce intimation letter and subject to instructions as specified above.
8. Candidates shall always wear double mask while they are in the High Court premises. The candidates without double mask will not be allowed entry to the High Court Premises.
9. Candidates will be allowed to enter the High Court premises one hour before the scheduled time to avoid the congregation at Gate No.3.
10. In view of current Covid-19 situation, the candidates travelling overnight by public conveyance like buses and trains, are advised to wear clean and fresh clothes in order to maintain personal hygiene.
11. Candidates shall also wear new fresh N-95 mask and hand gloves throughout their stay at the High Court premises. The candidates without N-95 mask and hand gloves will not be allowed entry to the High Court Premises.
12. Candidates shall ensure in maintaining social distance with High Court officials while submitting the documents for verification and also throughout their stay at the High Court premises.
13. Candidates entering the High Court premises are instructed to co- operate with Medical Screening team and Para Medical Volunteers.
14. Candidates are requested to bring the water bottle and packed food for their use, as no canteen facilities are available in the High Court premises.
- 15 Candidates are requested to leave the High Court premises immediately after completion of their viva-voce.
